## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 C/W CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	For hearing	397/398	M.K. Pandurang Setty & 5 Others Vs. Krishna Floor Mills Pvt. Ltd. & 5 Others.

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER REPRESENTATION TO WHOM	SIGNATURE
l .	Ox. Advitya Konolni Negglier Advitya NARAYAN Fespondenlo Swattri Al 8147896234	Smalthy.
2-	BC THIRUVENGADAM Petition	set by
3.	MANIK B.T Advocate for the Petitions	Ham

Senior Counsel for applicant in IA No.33/2017 is present. Counsel for respondents in IA 33/2017 is also present. IA No.33/2017 is taken up today. The counsel for petitioenrs in IA No.33/2017 has filed decisions and has also filed a memo along with copies of orders. We have herd the senior counsel for applicant in IA No.33/2017 in part.

For continuation, list it on 15.11.2017. Counsel for respondents in IA No.33/2017 is also present.

MEMBER (T)

MEMBER (J)